

to Starred Question No. 54 on the 11th February, 1959 and state:

(a) whether the Orissa Government had submitted surface drainage schemes for the years 1955-56, 1956-57, 1957-58, 1958-59 and 1959-60; and

(b) if so, the allocations made in each year to Orissa?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Government of Orissa did not submit any surface drainage improvement scheme under the flood control programme in 1955-56. Such schemes have, however, been included in their programme of flood control works for the Second Five Year Plan period beginning with 1956-57

(b) Allocations are not made separately for surface drainage schemes but for the flood control programme as a whole including such schemes. For 1959-60, the budgeted loan assistance to all the flood control schemes (including surface drainage schemes) in Orissa is Rs. 30 lakhs. Loans sanctioned in previous years are as follows:—

Year	Loan sanctioned Rs.
1955-56.	15 lakhs
1956-57	65 lakhs
1957-58	45 lakhs
1958-59	30 lakhs

Bahuda River Project

3072. Shri Sanganna: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 463 on the 27th November, 1958 and state:

(a) whether any proposals in respect of Bahuda River Project have since been received from the Government of Orissa; and

(b) if so, the action taken thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The State Government have requested the Central Water and Power Commission to take up detailed investigations of this project and prepare a

report. The Central Water and Power Commission are now working out an estimate of probable cost of these investigations which will be undertaken by them after the State Government sanctions the estimate and agrees to reimburse investigation costs.

Duty Allowance to P. & T. Employees

3073. Shri Subman Ghose: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1953 on the 17th December, 1958 and state:

(a) whether it is a fact that no allowance was paid to postal employees called on Sunday duty from the 7th May, 1950 to 14th December, 1952;

(b) whether it is a fact that the Post Master-General, West Bengal Circle, Calcutta in Memo No. ESA-2-189, dated the 3rd May, 1950 assured the employees that the staff will be granted a monetary compensation in lieu of the weekly off from the 7th May, 1950; and

(c) if so, the reasons for not giving such allowance from the 7th May, 1950 to 14th December, 1952?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes.

(b) In cases where it was not possible to grant weekly off, Post Master-General proposed to give monetary compensation at a rate to be decided by Government later.

(c) Since orders of Government sanctioning monetary compensation were to have effect from 15th December, 1952, the Post Master-General has been asked to give the staff concerned compensatory days off

Indian Co-operative Union

3074. Shri M. K. Kamaran: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether Government have received a memorandum from the

Indian Co-operative Union regarding the report of the Committee on Co-operative Law; and

(b) if so, what action has been taken thereon?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) The Government have received a "review" on the Report of the Committee on Co-operative Law and also an interim report entitled "Co-operative Law—Plea for a Perspective" from the Indian Co-operative Union. The Union has also informed that they are preparing a "fuller report" on the subject to be submitted to Government shortly. The fuller report is awaited.

(b) Does not arise.

Production of Foodgrains in Madras State

3075. Shri Elayaperumal: Will the Minister of Food and Agriculture be pleased to state the additional production of foodgrains obtained during 1957-58 in Madras State through Grow More Food Scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): According to available information, additional foodgrains production achieved under the G.M.F. Programmes (which is exclusive of major irrigation and C.D. and N.E.S. Programmes) is estimated at 1.0 lakh tons.

Blood Banks

3076. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Health be pleased to state:

(a) the number of blood banks at present working with the Central Government aid;

(b) since when these banks are receiving Government aid; and

(c) the amount of aid given to these banks since their inception?

The Minister of Health (Shri Karmarkar): (a) to (c). There are no blood banks functioning with Central Government aid but in Delhi there are blood banks in the Irwin and Safdarjang Hospitals and in Simla at the Snowdon Hospital.

A grant of Rs. 30,000 was given to the Indian Red Cross Society, Orissa State Branch for setting up a blood bank at Cuttack.

Passenger Amenities at Railway Stations

3077. Shri E. Madhusudan Rao: Will the Minister of Railways be pleased to state:

(a) the nature of passenger amenities which are proposed to be provided on various stations on the Balharshah-Kazipet section of the Central Railway during the current year;

(b) the amount allotted for providing these amenities during 1957-58 and 1958-59 and the sum so far spent, and

(c) the total expenditure likely to be incurred for completion of the work?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Extension of platform and III class waiting hall at Kazipet Railway Station have been provided in the Programme of 1959-60.

(b) 1957-58—Rs. 18,000
1958-59—Rs. 150

A sum of Rs. 2,000 has so far been spent.

(c) Presumably the honourable member is referring to the total expenditure that is likely to be incurred on the completion of the work of passenger amenities proposed to be provided during the current year, as mentioned in reply to part (a) above. If so, the total expenditure for completion of these works is likely to be about Rs. 99,000.